the defence of the eastern sea-board. The location of units of the Fleet is determined in accordance with developing strategic requirements, which may well include Madras, even though no major units of the Fleet are at present based there.

# उत्तर प्रदेश के पिछड़े पहाड़ी कोत्रों का विकास

4308. श्री जी॰ ब॰ सि॰ विष्ट: क्या प्रवान मंत्री 31 जुलाई, 1968 के अतारांकित प्रश्न संख्या 1896 के उत्तर के सम्बन्ध में यह बताने की क्रुपा करेंगे कि :

(क) पहाड़ी क्षेत्र विकास बोर्ड की ग्रात तक कितनी बैठकें हुई हैं श्रौर ये किन किन तारीखों को हुई थी ;

(ख) इन बैठकों में उक्त बोर्ड द्वारा राज्य सरकार को की गई सिफारिशों का व्यौरा क्या है ग्रौर ये सिफारिशें किन विषयों के बारे में की गई हैं ;

(ग) उन मोटर योग्य सड़कों के नाम क्या हैं जिनकी बोर्ड ने सिफारिश की है और जिनके निर्माण के लिये राज्य सरकार ने निर्णय कर लिया है और कौन कौन सी सड़कों को चौयी पंचवर्षीय योजना में शामिल किये जाने की सम्भावना है ;

(घ) क्या सरकार बोर्ड ढारा की गई सिफारिशों को उसी कम में शीघ्र कियान्वित करेगी जिस कम में वे की गई हैं ; श्रौर

(ङ) यदि हां, तो इस बारे में भ्रव तक क्या प्रगति हुई है भौर यदि नहीं, तो इसके क्या कारण हैं ?

प्रधान मंत्री, वित्त मंत्री, प्रणु शक्ति मंत्री, तथा योजना मंत्री (श्रीमती इंदिरा गांधी): (क) से (ङ). राज्य सरकार से सूचना मेजने के लिये धनुरोध किया गया है। सुचनाकी सभी इन्तजारी की जा रही है। 12.03 hrs.

# PAPERS LAID ON THE TABLE

### Annual Reports of Development Councils for Food Processing and for Oils, Detergents and Paints

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): I beg to lay on the Table a copy each of the Annual Reports of the following Development Councils for the year 1968-69, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

- (1) Development Council for Food Processing Industries.
- (2) Development Council for Oils, Detergents and Paints.

[Placed in Library. See No. LT-1716|69.]

### Annual Report of and Govt's Review on Working of Mining and Allied Machinery Corporation Ltd., Durgapur

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): On behalf of Shri C. M. POONACHA, I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:--

- Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1967-68.
- (2) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1717/69.]

## Central Governments Finance Accounts for 1967-68

THE	MINISTER	OF	STATE I	T
THE	MINISTRY	OF	FINANC	E

(SHRI P. C. SETHI): I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1967-68. [Placed in Library. See No. LT-1718]69.]

## Notification re. amendments to delimitation to Parliamentary and State Constituency Order, 1966

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WEL-FARE (SHRI M. YUNUS SALEEM): I beg to lay on the Table a copy of Notification No. S.O. 2128 published in Gazette of India dated the 2nd August, 1969, making certain correctons and amendments in Part B of Schedule XI to the Delimitation of Parliamentary and Assembly Constituencies Order, 1966 in respect of the . State of Mysore, under sub-section (2) of section 9 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-1719/69].

## Annual Report and Audited Accounts of Central Silk Board, etc. etc.

वैदेशिक व्यापार तया पूर्ति मंत्रालय में उपमंत्री (श्रीचौधरी राम सेवक) ः मैं निम्नलिखित पत्र सभा पटल पर रखता इं:---

- (1) केन्द्रीय रेशम बोर्ड के वर्ष 1967-68 के लेखा परीक्षित लेखे की एक प्रति ।
- (2) केन्द्रीय रेशम बोर्ड के 1968– 69 के वार्षिक प्रतिवेदन की एक प्रति । [Placed in Library. See No. LT-1720/69]
- (3) शुट्टिपत्र की एक प्रति जो 9 जुलाई, 1969 के भारत के राजपत्र में प्रकाशित हुम्रा था तथा जिसके ढारा 23 जुलाई, 1969 को सभा-पटल पर रखी

ःई ग्रधिसूचना एस० ग्रो० 2459 की संख्या में परिवर्तन क.रके एस० ग्रो० 2529 किःथा गया। [*Placed in Library*. See No. LT-1721/69]

- (4) ग्रावश्यक वस्तु ग्रधिनियम, 1955 की धारा 3 की उ"-धारा (6) के ग्रधीन ग्रावश्यक वस्तू (निर्यात के प्रयोजनार्थ उत्पादन तथां वितरण का विनियमन (तीसरा संशोधन) ग्रादेश, 1969 की एक प्रति जो दिनांक 2 जुलाई, 1969 के भारत के राजपत्र में ग्रधिसूचना संस्था एस॰ ग्रो॰ 2699 (ग्रंग्रेजी संस्करण) ग्रौर एस० ग्रो० 2700 (हिन्दी संस्करण) में प्रकाशित हम्रा था। [Placed in Library. See No. LT-1722/69]
- (5) ग्रावश्थक वस्तु (निर्यात कें प्रयोजनायं उतादन तया वितरण का विनियमन) ग्रादेश, 1966 के खण्ड 5-क के ग्रधीन जारी की गई ग्रधिसूचना संख्या एस० ग्रो० 2701 (ग्रंग्रेजी संस्करण) ग्रौर एस० ग्रो० 2702 (हिन्दी संस्करण) की एक प्रति जो दिनांक 2 जुलाई, 1969 के भारत के राजपत्र में प्रकाशित हुई यी। [Placed in Library-See No. LT-1723/69]

## ESTIMATES COMMITTEE

# Ninety-seventh Report

SHRI A. SREEDHARAN (Badagara): I beg to present the Ninety-Seventh Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Second Report of the